

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/53/2024 in Company Petition /12/2022
NAME OF THE COMPANY	Kanti Conductors Ltd
NAME OF THE PETITIONER(S)	Ravi Ramesh Babu Mopidevi Babu Rao
NAME OF THE RESPONDENT(S)	Kanti Conductors Ltd
UNDER SECTION	241

ORDER

Company Petition /12/2022

Present: Ld. Counsel Mr. Asad Hussain for the Petitioner.

None for the Respondent.

Pleadings completed. For hearing, **matter is adjourned to 03.09.2024.**

IA (CA)/53/2024

Present: Ld. Counsel Mr. Asad Hussain for the Applicant.

None for the Respondent.

This application has been filed by the applicant for placing on record certain documents. Last opportunity to file counter has been forfeited. As the documents are essential in the determination of the matter, this IA is allowed and the documents are taken on record. Accordingly, the application is disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)